

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1153/(MAH)/2017
 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017

NAME OF THE PARTIES: Bell Finvest (India) Limited
 V/s.
 Intercon Container Survey & Commodities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
18	A.M. R. Waseem	Adv. for Petitioner	P. Waseem

ORDER

CP No. 1153/I&BP/NCLT/MB/MAH/2017

Since Petitioner's Counsel himself having stated that notice has not yet been received by the Corporate Debtor, list this matter on 26.07.2017 with a direction to the Petitioner to again serve notice upon the Corporate Debtor intimating next date of hearing and file proof of service.

List this matter for hearing on 26.07.2017.

Sd/-

V. NALLASENAPATHY
 Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)